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Title: Introduction of the Special Courts for Trial of Offences against Women Bill, 2016.

SHRIMATI SUPRIYA SULE (BARAMATI): I beg to move for leave to introduce a Bill to provide for constitution of special courts for trial of cases of offences of sexual violence against women in order to ensure speedy disposal of such cases and for matters connected therewith.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for constitution of special courts for trial of cases of offences of sexual violence against women in order to ensure speedy disposal of such cases and for matters connected therewith."

*The motion was adopted.*

SHRIMATI SUPRIYA SULE : I introduce the Bill.

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